

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 328 of 2020

IN THE MATTER OF:

Vinod Kothari

...Appellant.

Versus

State Bank of India & Anr.

...Respondents.

Present:

**For Appellant: Mr. Kartik Malhotra and Ms. Preethi S Arasu,
Advocates.**

**For Respondent: Rachit Ranjan and Avrojyoti Chatterjee,
Advocates for R-1.**

Mr. Shantanu Lakhota, Advocate for R-2.

ORDER
(Virtual Mode)

19.03.2021 Learned Counsel for the Appellant states that the arguing counsel is not available and seeks time.

List the Appeal 'For Admission (After Notice)' Hearing on **05th May, 2021**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./nn.